

SPECIAL BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/115(KB)2022  
IN  
C.A.(CAA)/211(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	PRINCE DEALTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physical)**

Ms. Madhuri Pandey, PCA : For Petitioner Companies

Mr. Harihara Sahoo, JD : RD(ER) MCA

**ORDER**

1. Ld. Counsel for the petitioner present. Mr. Harihara Sahoo, JD (RD) ER, MCA present.
2. Time to file report by Office of Regional Director is extended by two weeks.
3. Post this matter on **10/04/2023**.

**Satya Ranjan Prasad  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**